


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	CP(IB)/No.01 /BB / 2017	Admission	Rule-6 of IB	Belthangady Taluk Rubber Grower Marketing & Processing Co-op Ltd V/s Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	.PRASHANTH .B.K 9901211110	Petitioner M/s Belthangady Taluk Rubber Grower's marketing and processing co-operative Ltd.	

**ORDER**

Counsel for petitioner is present. This petition is coming up for admission. Heard the Counsel for Petitioner. There are number of petitions filed against the same company for appointment of IRP. Registry is directed to list the other cases also along with this case. For consideration list it on 26/04/2017.

  
Member (J)

  
Member (T)